

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:312
ANSWERED ON:23.11.2012
FUNDS FOR PROMOTION OF RENEWABLE ENERGY SOURCES
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the funds provided by the Union Government to various States including Gujarat for generating power through new and renewable energy sources during the last three years and the current year, year-wise;
- (b) whether the Government has ensured proper utilization of the funds provided to various States;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor ?

Answer

MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

- (a): The funds provided by the Government to various States/UTs including Gujarat during the last 3 years and current year (as on 31.10.2012), year-wise, for development of various renewable energy sources including power generation are given in Annexure.
- (b): Yes, Madam.
- (c) & (d): The utilization of funds is an ongoing process. Mostly the funds are released to project developers only after the completion of projects to ensure complete utilization. Some funds are released to developers through State Nodal Agencies(SNAs)/ State Departments and the installments are linked with projects progress and further releases are made after utilization of the installments released earlier. To ensure proper utilization of the funds, the Ministry obtains periodic physical & financial progress reports, utilization certificates & audited statements of expenditure. The Ministry also holds periodic meetings with implementing agencies to review the progress of projects and the pace of utilization of funds and undertakes random inspection visits to project sites to ascertain the quantity and quality of project implementation and systems deployed, etc. In addition, periodic audit of the State Nodal Agencies (SNAs) is also undertaken.